

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No 282/2013

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company		Dr. Narendra Prasad & Anr. -Vs-Arvind Hospital Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Shounek Mitta } On behalf of Petitioners
 2) Vaibhavi Pandey }
 (1) Kalyan Shankar - On behalf Respondent.

Vaidh [Signature]
17/11
Blomcar
17/11

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 05/01/2018.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)